

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.446/2016 in O.A.No.2753/2014

Thursday, this the 6th day of October 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Surender Singh s/o late Mr. Shiv Nath Sharma
Working as Carpenter under Assistant Engineer (Civil)
o/o Assistant Engineer (Civil)
Civil Construction Wing (CCW)
Door Darshan Bhawan, Phase-1
Mandi House, New Delhi – 1

(Mr. A.K. Bhakt, Advocate)

...Applicant

Versus

1. Mr. Ajay Mittal
The Secretary
Ministry of Information & Broadcasting
6th Floor, Shastri Bhawan, New Delhi
2. Mr. F. Sheherya
Director General
Prasar Bharti Broadcasting Corporation of India
All India Radio, Aakaswani Bhawan
Sansad Marg, New Delhi
3. Mr. J Bhagat
Chief Engineer
Civil Construction Wing
6th Floor, Soochna Bhawan
New Delhi

..Respondent

(Mr. Vikrant Yadav, Advocate)

O R D E R (ORAL)

Mr. V. Ajay Kumar:

Heard both sides.

2. Learned counsel for the respondents, vide the compliance affidavit filed on 04.10.2016 whereunder copy of order dated 22/23.09.2016 has been enclosed as Annexure R-1 disposing of the representation of the petitioner, submits that the respondents have fully complied with the orders of this Tribunal dated 09.02.2016.

3. In the circumstances, nothing survives in the Contempt Petition and accordingly the same is closed. Notices issued to the respondents are discharged. No costs.

(K.N. Shrivastava)
Member (A)

(V. Ajay Kumar)
Member (J)

October 6, 2016
/sunil/